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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

**Contempt Petition No. 27 of 2007 in  
Original Application No. 1036 of 2006**

Wednesday, this the 09<sup>th</sup> day of **April** 2008

**Hon'ble Mr. A.K. Gaur, Member (J)  
Hon'ble Mr. K.S. Menon, Member (A)**

Niranjan Son of Sri Shree Nath, R/o Village Shiv Nagar, Naini, District Allahabad, presently posted as Chaukidar.

**Applicant**

**By Advocate Sri Dinesh Pathak**

**Versus**

Sri R.K. Gupta, The Divisional Railway Manager, Northern Railway, Lucknow.

**Respondent**

**By Advocate Sri Prashant Mathur**

**O R D E R**

**By A.K. Gaur, Member (J)**

List has been revised, none appears for the applicant. Sri Prashant Mathur appears for the respondents and state that the Order and direction of this Tribunal has been complied with. Having seen the counter affidavit filed by the respondents, we are satisfied that the respondents have complied with the Order and no willful disobedience of the Order has been done by the respondent. The Contempt Petition is accordingly dismissed and notice issued to the respondent is discharged.

*Menon*  
**Member (A)**

*Gaur*  
**Member (J)**

/ M.M /